

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri A.K. Basu, Chairperson**
2. **Shri Bhanu Bhushan, Member**

**IA No.55/2006
in
Petition No.35/2004**

In the matter of

Approval of revised fixed charges due to additional capitalization for the year 2001-02, 2002-03 and 2003-04 for Talcher Thermal Power Station (460 MW).

And in the matter of

National Thermal Power Corporation Ltd.,	Petitioner
Vs		
Grid Corporation of Orissa Ltd.	Respondent

ORDER

The main petition for approval of tariff was last heard on 21.12.2004 and the Commission reserved its order.

2. The interlocutory application has been filed by the respondent for re-hearing of the main petition.
3. We have considered the application. Prayer is granted. We direct that the main petition be listed for hearing on 27.7.2006 at 3.00 PM.
4. IA stands disposed of.

**Sd/-
(BHANU BHUSHAN)
MEMBER**

**Sd/-
(ASHOK BASU)
CHAIRPERSON**

New Delhi dated the 20th July 2006